

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Friday the 15<sup>th</sup> day of September 2023 at 10.30a.m**  
**(VIRTUAL MODE)**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

| S.No. | Case No.  | Name of the Parties   | Counsel for Appellants     | Counsel for Respondents |
|-------|---|---|----------------------------|-------------------------|
| 1     | Comp App (AT) (CH)<br>(Ins) No. 300/2023<br>For Condone Delay<br>IA No. 920/2023<br>To dispense with<br>IA No. 919/2023 | Assistant<br>Commissioner of GST<br>& Central Excise<br>Vs<br>Liquidator Of M/S.<br>Thiru Arroran Sugars<br>Ltd | Mr. P Raj Kumar<br>Jhabakh |                         |
| 2     | Comp App (AT) (CH)<br>No. 67/2023<br>For Condone Delay<br>IA No. 854/2023<br>For Exemption<br>IA No. 855/2023           | Dayanand Agarwal &<br>5 Ors.<br>VS<br>Mr. Ramesh Kumar<br>Agarwal & 12 Ors.                                     | Mr. B Sarath Babu          |                         |

For Hearing (Part Heard)

| S.No. | Case No.   | Name of the Parties   | Counsel for Appellants        | Counsel for Respondents   |
|-------|--|---|-------------------------------|---|
| 3     | TA No. 218/2021<br>(Comp App (AT) (Ins)<br>No. 978/2020) | K. Sailendra & 6 Ors<br>Vs<br>Aayusiddhi Life Sciences<br>Pvt Ltd & 5 Ors | Mr. Srinivasaraju<br>Chitrapu | Ms. K. Sandhya<br>Rani R1<br>Mr. S<br>Chidambaram, PCS,<br>R3 & R4<br>Mr. Arpit Shukla R5<br>& R6 |

For Clarification

| S.No. | Case No.  | Name of the Parties   | Counsel for Appellants | Counsel for Respondents  |
|-------|---|---|------------------------|--|
| 4     | IA No. 941/2023<br>in<br>Comp App (AT) (CH)<br>(Ins) No. 215/2021<br>For Stay<br>IA No. 433/2021<br>For Direction<br>IA No. 686/2022<br>For Adv. Hg.<br>IA No. 434/2021 &<br>746/2022<br>To Adv. Hg.<br>IA No. 328/2023 | Amlika Mercantile<br>Private Ltd.<br>Vs.<br>Keytrade AG & 2 Ors | M/s Leela & Co         | Mr. Bharadwaja<br>Ramasubramaniam<br>- R1<br>Mrs. Mummaneni<br>Vazra Laxmi- R3 |

For Admission (After Notice)

| S.No. | Case No.   | Name of the Parties   | Counsel for Appellants                         | Counsel for Respondents  |
|-------|--|---|--|--|
| 5     | Comp App (AT) (CH)<br>(Ins) 337/2022   | M.K.Resely & 7 Ors<br>Vs<br>Union Bank of India -<br>Erattupetta Branch &<br>2 Ors  | Mr. VK Peer<br>Mohamed Khan<br>Mr. S. Easwaran | Ms. Shinu J Pillai-<br>R2<br>Mr. AG Sathya<br>Narayana                         |
| 6     | Comp App (AT) (CH)<br>(Ins) No. 201/2023<br>For Stay<br>IA No. 660/2023<br>For Exemption<br>IA No. 661/2023<br>For Directions<br>IA No. 779 &<br>857/2023  | Earthin Projects Ltd<br>Vs<br>Indu Projects Ltd. & 3<br>Ors.  | Mr. Kumar Anurag<br>Singh                      | Mr. VVSN Raju-<br>R1, R2<br>Mr. MV Swaroop-<br>R3<br>Mr. Pranava<br>Charan- R4 |
| 7     | Comp App (AT) (CH)<br>(Ins) No. 213/2023<br>For Condone Delay<br>IA No. 705/2023<br>Delay in re-filing<br>IA No. 702/2023<br>To dispense with<br>IA No. 704/2023<br>Leave to file<br>IA No. 703/2023 | Stressed Assets<br>Stabilisation Fund<br>Vs<br>Mr. Butchi Venkata<br>Ramana Murthy<br>vadavalli, Erstwhile<br>Director of<br>Sri Vasavi Industries<br>Ltd. & 3 Ors. | Mr. T Ravichandran                             |  |

For Hearing

| S.No. | Case No.  | Name of the Parties  | Counsel for Appellants | Counsel for Respondents                          |
|-------|---|--|------------------------|--|
| 8     | TA No. 20/2021<br>(Comp App (AT) (Ins)<br>No. 833/2019) | Arangcons<br>Vs<br>Amit Chandrakant<br>Shah & 2 Ors.<br><br><b>WITH</b>                                  | Mr. P Rishikesh        | Mr. Sanjay Gupta<br>R1<br>Mr. Amit Agrawal<br>R2 |
| 9     | TA No. 21/2021<br>(Comp App (AT) (Ins)<br>No. 860/2019) | Santhosh Ramalingam<br>& Ors<br>Vs<br>Amit Chandrakant<br>Shah & Anr.<br><br><b>WITH</b>                 | Mr. P Rishikesh        | Mr. Sanjay Gupta<br>R1<br>Mr. Amit Agrawal<br>R2 |
| 10    | TA No. 22/2021<br>(Comp App (AT) (Ins)<br>No. 985/2019) | Akash Gupta<br>Vs<br>Amit Chandrakant<br>Shah RP of BCIL Zed<br>Ria Properties & Anr.<br><br><b>WITH</b> | Mr. Samir Malik        | Mr. Sanjay Gupta<br>R1<br>Mr. Amit Agrawal<br>R2 |

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| 11 | TA No. 23/2021<br>(Comp App (AT) (Ins)<br>No. 986/2019)  | Akash Gupta<br>Vs<br>Amit Chandrakanth<br>Shah RP of BCIL Zed<br>Ria Properties & Anr.<br><br><b>WITH</b>                               | Mr. Samir Malik                        | Mr. Amit Agrawal<br>R2   |
| 12 | TA No. 24/2021<br>(Comp App (AT) (Ins)<br>No. 1172/2019)   | Akash Gupta<br>Vs<br>Amit Chandrakanth<br>Shah RP of BCIL Zed<br>Ria Properties & 2 Ors<br><br><b>WITH</b>                              | Mr. Samir Malik                        | Mr. Sanjay Gupta<br>R1<br>Mr. Amit Agrawal<br>R2<br>P. Rajkumar<br>Jhabakh- R3       |
| 13 | TA No. 25/2021<br>Comp App (AT) (Ins)<br>No. 1173/2019)  | Akash Gupta<br>Vs<br>Amit Chandrakanth<br>Shah RP of BCIL Zed<br>Ria Properties & 2 Ors   | Mr. Samir Malik                        | Mr. Amit Agrawal-<br>R2<br>Mr. P Raj Kumar<br>Jhabakh- R3                            |
| 14 | Comp App (AT) (CH)<br>(Ins) No. 12/2021<br>For Condone Delay<br>IA No. 33/2021<br>For Stay<br>IA No. 32/2021 | Assistant Provident<br>Fund Commissioner<br>DO Kurnool, Andhra<br>Pradesh<br>Vs<br>VBC Industries Limited<br>& 2 Ors<br><br><b>WITH</b> | Dr. B. Manoj Kumar                     | Mr. TSN Raja- R1<br>Mr. Somraj<br>Choudhury- R2<br>Mr. Shabbeer<br>Ahmed-R3          |
| 15 | Comp App (AT) (CH)<br>(Ins) No. 304/2021<br>For Exemption<br>IA No. 643/2021<br>For Stay<br>IA No. 642/2021  | The Assistant<br>Commissioner of<br>Central Tax<br>Vs<br>Shri. TSN. Raja RP &<br>Anr.<br><br><b>WITH</b>                                | Mr. P Raj Kumar<br>Jhabakh             | Mr. TSN Raja   |
| 16 | TA No. 195/2021<br>(Comp App (AT) (Ins)<br>No. 41/2021)  | Amaravathi Textils<br>Private Limited<br>Vs<br>VBC Industries Limited<br>& Ors<br><br><b>WITH</b>                                       | Mr. Bhanu Gupta                        | Mr. Ankur<br>Kandelwal-R1<br>Mr. Somraj<br>Choudhury- R2                             |
| 17 | TA No. 196/2021<br>(Comp App (AT) (Ins)<br>No. 59/2021)  | Mathukumilli Sri<br>Pattabui Rama Rao<br>Vs<br>VBC Industries Limited<br>& 2 Ors<br><br><b>WITH</b>                                     | Mr. Bhanu Gupta                        | Mr. Ankur<br>Kandelwal-R1<br>Mr. Somraj<br>Choudhury- R2                             |
| 18 | TA No. 197/2021<br>(Comp App (AT) (Ins)<br>No. 66/2021)  | Mutyala Babu Katta &<br>62 Ors<br>Vs<br>VBC Industries Limited<br>& 2 Ors   | Mr. Kunal Godhwani<br>Mr. Gaurav Mitra | Mr. Ankur<br>Kandelwal-R1<br>Mr. Somraj<br>Choudhury-R2<br>Mr. Shabbeer<br>Ahmed- R3 |

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| 19 | TA (AT) No.51/2021<br>(Comp. App. (AT) No. 102/2019)                          | Spectrum Power Generation Ltd. & 3 Ors.<br>Vs<br>M. Kishan Rao & 42 Ors.<br><br><b>WITH</b>  | Mr. Anando Mukherjee  | Mr. Rahul Unnikrishnan<br>Mr. Yogesh K. Jagia   |
| 20 | TA (AT) No.52/2021<br>(Comp. App. (AT) No. 137/2019)                          | Mr. M Kishan Rao & 9 Ors<br>Vs<br>Spectrum Power Generation Ltd & 37 Ors   | Mr. Yogesh Jagia<br>Mr. Rahul Unnikrishnan<br>Mr. Krishna Dev J | Mr. Anando Mukherjee  |
| 21 | TA (AT) No. 170/2021<br>((CA) (AT) (Ins) 1094/2019)                           | BCIL Yelahanka Projects LLP<br>Vs<br>Amit Chandrakant Shah & Ors.<br><br><b>WITH</b>   | Mr. Gautam Singh  | Mr. Arun Karthick Mohan- R2, R4<br>Mr. Raj Kumar Jhabakh- R5                              |
| 22 | TA (AT) No.171/2021<br>((CA) (AT) (Ins) 1140/2019)                            | Mrs Rachna Rego<br>Vs<br>Mr Amit Chandrakant Shah  | Mr. Gautam Singh  | Mr. Arun Karthick Mohan- R2, R4<br>Mr. Raj Kumar Jhabakh- R5                              |
| 23 | TA No. 17/2021<br>(Comp App (AT) (Ins) No. 1116/2020)                         | Sumit Binani RP of KSK Mahanadi Power Company Ltd<br>Vs<br>Power Finance Corporation Ltd.<br><br><b>WITH</b>   | Shardul Amarchand Mangaldas & Co                                | Ms. Srideepa Bhattacharya   |
| 24 | TA No. 43/2021<br>(Comp App (AT) (Ins) No.1097/2020)<br>IA No. 670 & 671/2021 | Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation<br>Vs<br>M/s. KSK Mahanadi Power Company Ltd through its RP Mr. Sumit Binani | Mr. Edward James  | Mr. Sumesh Dhawan   |
| 25 | TA (AT) No. 104/2021<br>(Comp App (AT) (Ins) No. 691/2020)                    | Securities and Exchange Board of India<br>Vs<br>Kerala Housing Finance Ltd. & 10 Ors<br><br><b>WITH</b>  | Mr. Rahul Unnikrishnan  | Mr. PD Vincent (RP)<br>Mr. PV Vinod-R1<br>Mr. Rama Subramaniam Raja<br>Mr. AS. Aravind-R2 |
| 26 | TA (AT) No. 105/2021<br>(Comp App (AT) (Ins) No. 692/2020)                    | Securities and Exchange Board of India   | Mr. Rahul Unnikrishnan  | Mr. PD Vincent (RP)   |

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|----|--|--|-------------------------------|--|
|    |  | Vs<br>Kerala Housing<br>Finance Ltd. & 10 Ors.   |                               | Mr. PV Vinod-R1<br>Mr. Rama<br>Subramaniam Raja<br>Mr.AS. Aravind-R2   |
| 27 | TA (AT) No. 217/2021<br>Comp App (AT) (Ins)<br>No. 1495/2019)  | Indu Projects Ltd.<br>Vs<br>M/s Shrushti Contech<br>Pvt. Ltd                               | Mr. Anurag Singh              | Ms. Sri Harini SP-<br>R1   |
| 28 | Com App (AT) (CH)<br>(Ins) No. 46/2021<br>For Interim Relief<br>IA No. 101/2021<br>For Condone Delay<br>IA No. 102/2021<br>For Exemption<br>IA No. 103/2021<br>To implead<br>IA No. 313/2023 | Prudent ARC Limited<br>Vs<br>KSK Mahanadi Power<br>Company Limited & 3<br>Ors              | Mr. Anirudh<br>Krishnan       | M/s Shardul<br>Amarchand<br>Mangaldas & Co-<br>R1<br>M/s Sagar<br>Associates- R2<br>Mr. Edward<br>James- R3        |
| 29 | Comp App (AT) (CH)<br>(Ins) No. 238/2021<br>For Condone Delay<br>IA No. 500/2021<br>For Stay<br>IA No. 501/2021<br>For Exemption<br>IA No.502/2021<br>Urgent Listing<br>IA No.503/2021       | Andritz Hydro Pvt Ltd<br>Vs<br>Ravindra Beleyur RP &<br>3 Ors                              | Ms. Deepika Murali            | Mr. T.<br>Ravichandran - R1<br>M/s Vinithra<br>Srinivasan &<br>Varun Srinivasan-<br>R3<br>Mr. Akshay<br>Sharma- R4 |
| 30 | Comp App (AT) (CH)<br>(Ins) No. 311/2021   | Rheem Matrix Pvt Ltd<br>Vs<br>S12 Microsystems Pvt<br>Ltd.                                 | Mr. Ashutosh<br>Kumar Mishra  | Mr. BS Theerthesh  |
| 31 | Comp App (AT) (CH)<br>(Ins) No. 61/2022<br>To Restrain<br>IA No.125/2022<br>Additional docs<br>IA No.126/2022 For<br>Exemption<br>IA No.127/2022<br>Urgent Listing<br>IA No.128/2022         | T. Saravana, Proprietor<br>of N.R.G Tex<br>Vs<br>The National Sewing<br>Thread Company Ltd | Mr. Chandramouli<br>Prabhakar | Mr.Karan Valecha   |
| 32 | Comp App (AT) (CH)<br>(Ins) No.78/2022<br>For Stay<br>IA No.158/2022<br>Urgent Hearing<br>IA No.159/2022   | Roxcel Trading<br>Company GmbH<br>Vs<br>Satyadevei Alamuri RP<br>& 4 Ors.                  | Ms. Savitha K.<br>Jagadeesan  | Mr. Ramaswamy<br>Meyappan- R1  |
| 33 | Comp App (AT) (CH)<br>(Ins) No. 273/2022<br>For Condone Delay  | Vishnuvallah Infra<br>Private Limited<br>Vs  | Ms. AVS Laxmi                 | Mr. K<br>Ravindranath  |

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|    | IA No. 657/2022<br>For Stay<br>IA No 586/2022<br>For Urgent Hearing<br>IA No. 100/2023  | IVRCL Limited & Anr  |                  |                               |
| 34 | Comp App (AT) (CH)<br>(Ins) No. 366/2022<br>For Exemption<br>IA No. 853/2022  | Ashish Arjunkumar<br>Rathi   | Ms. Shweta Dubey |                               |
| 35 | Comp App (AT) (CH)<br>(Ins) 390/2022  | Canara Bank<br>Vs<br>M/s. DAAJ Hotels&<br>Resorts Pvt. Ltd.  | Mr. ML Ganesh    | Mr. Abhishek<br>Jenasenan     |
| 36 | Comp App (AT) (CH)<br>(Ins) No. 58/2022<br>For Stay<br>IA No. 116/2022<br>For Exemption<br>IA No.118/2022<br>Leave to file<br>IA No. 566/2022 | Ashique<br>Ponnamparambath<br>Vs<br>BMW India Pvt Ltd &<br>Anr.  | Mr. S Eshwar     | Mr. Diwakar<br>Maheshwari- R1 |
| 37 | Comp App (AT) (CH)<br>(Ins) No. 4/2023<br>Leave to file<br>IA No. 8/2023<br>For Stay<br>IA No. 7/2023   | Ashique<br>Ponnamparambath<br>Vs<br>Reuben Joseph,<br>Liquidator of Platino<br>Classic Motors India<br>Pvt. Ltd. | Mr. S Eshwar     | Mr. Sharath<br>Chandran       |

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By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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